

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.05.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-----------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 612 of 2021 | Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr. | Rajat Bhardwaj | Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana |
| 2. | Comp. App. (AT) (Ins) No. 739 of 2021 | Jangsher Singh Choudhary Vs. Ram Kripal Singh Construction Pvt. Ltd. | Saloni Nagoria | Sameer Rastogi |
| 3. | Comp. App. (AT) (Ins) No. 758 of 2021 | InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd. | Vivek Sarin | Shubhi Sharma |
| 4. | Comp. App. (AT) (Ins) No. 164 of 2022 | Sandeep Kumar Shah Vs. Priya Food Products Ltd. | Sameer Gupta | Abhishek Sikdar Pallavi Ray |
| 5. | Comp. App. (AT) No. 43 of 2022 | Bandhu Sharma Vs. Registrar of Companies, Delhi | Sagar Aggarwal | |
| 6. | Competition. App. (AT) No. 12 of 2021 | Prem Prakash Vs. Competition Commission of India & Anr. | Harpreet Singh Gupta | Vikas Chopra Neeraj Kumar Ashish Arora-R2 |
| 7. | Competition App. (AT) No. 19 of 2021 | PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors. | Rishad A. Chowdhury Ankit Jain | Shama Nargis-R1 Manu Chaturvedi Malhar Desai-R1 Tishampati Sen-GAIL |
| 8. | Contempt Case (AT) No. 05 of 2022 in Comp. App. (AT) (Ins) No. 35 of 2019 | Rakesh Kumar Gupta & Anr. Vs. Sunshine Infraheights Pvt. Ltd. & Anr. | Adhish Rajvanshi | |

For Hearing

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|------------|--|--|------------------|---------------------------------------|
| 9. | Comp. App. (AT) (Ins) No. 637 of 2019 | Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian | Prachi Johri | Sumesh Dhawan Sumant Batra-RP |
| 10. | Comp. App. (AT) (Ins) No. 46 of 2020 | Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd. | Shruti Agarwal | Chayan Gupta |
| 11. | Comp. App. (AT) (Ins) No. 597 of 2021 | Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd. | Shivek Trehan | CA Jigar Shah PCS Dhiren R Dave |
| 12. | Comp. App. (AT) (Ins) No. 663 of 2021 & I.A No. 1741 of 2021 | Shyam Kishan Saraf Vs. Atul Kumar Kansal Resolution Professional of Universal Buildwell Pvt. Ltd. | Rishabh Jain | Swapnil Gupta-R1 |
| 13. | Comp. App (AT) No. 175 of 2017 | Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors. | Purti Marwaha | Abhijit Sinha-R2 Jasmine Damkewala |
| 14. | Comp. App. (AT) No. 321 of 2019 | Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors. | Ashok Kumar Jain | Dhruv Surana |
| 15. | Competition App. (AT) No. 71 of 2018 | Planetcast Media Services Ltd. Vs Competition Commission of India & Ors. | Aakansha Kaul | Yaman Verma-R(2&3) Udayan Jain-R1 |
| 16. | Competition App. (AT) No. 72 of 2018 | With Lalit Jain & Ors. Vs Competition Commission of India & Ors. | Aakansha Kaul | Udayan Jain-R1 |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar